

CENTRAL ADMINISTRATIVE TRIBUNAL

AHMEDABAD BENCH

Original Application No.254/2019

Date: 04.09.2019.

CORAM:

Hon'ble SH.M.C.Verma, Member (J)

Shri Nanjibhai,
Son of Shri Laxmanbhai Chudasma,
Age: 52 years, working as ASP
In the office of the respondents,
Residing at :Narinivas, Balka Road,
Veraval, Gir Somnath – 362 265

Applicant

By Advocate Shri M.S.Trivedi

Vs.

1. Union of India, through
The Member (P)
Postal Service Board,
Dak Bhavan, Sansad Marg,
New Delhi 110 001.
2. The Chief Post Master General,
O/o. CPMG, Gujarat Circle,
Khanpur, Ahmedabad – 380 001.
3. The Asst. Director Postal Services (SW)
O/o Post Master General,
Rajkot Region, Rajkot – 360 001.Respondents.

By Advocate Ms.Roopal Patel.

O R D E R (Oral)

Per: M.C.Verma, Member (Judicial)

Learned counsel Shri M.S.Trivedi appearing for applicant submits that transfer order of the applicant has been impugned in instant OA but presently applicant has joined his place of transfer and he is not interested in pursuing this OA and rather wants to withdraw the OA. He requests to allow the withdrawal of the OA.

2. As noted above, none is present for respondents. Needless to say Ms.R.R.Patel, Advocate, is representing the respondents and at commencement of Court hour today, she informing that her one part-heard matter is listed today for hearing before Hon'ble High Court, she has to go to Hon'ble High Court requested to adjourn her all cases listed in today's Board before the Tribunal. Before leaving, instant matter was brought to her knowledge including the fact that applicant wants to withdraw this case and she submitted that she is having no objection for withdrawal and appropriate order may be passed.

3. In view of the submissions made by learned counsel the OA is dismissed as withdrawn. OA stands disposed of accordingly.

(M.C. VERMA)
MEMBER (J)